

ITEM NO.17
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 263/2020

ANKIT GOYAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mukesh Kumar Sharma, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

Issue reminder.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ